

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 132**  
**(IB)-168(PB)/2019**

**IN THE MATTER OF:**

Edelweiss Asset Reconstruction Company Pvt. Ltd.

.... Applicant/petitioner

v.

Mehak Realtech Pvt. Ltd.

.... Respondent

**Under Section 7 of IBC.**

**Order delivered on 15.11.2019**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SAROJ RAJWARE,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

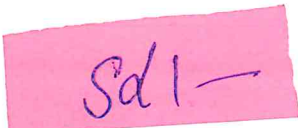
Ms. Manisha Chaudhary, Ms. Deepti  
Bhardwaj, Mr. Atul Sharma,  
Mr. Vikram Babber, Mr. Shashank Lal, Mr. Aditya  
Vashisit, Advs.

For the respondent  
For the RP

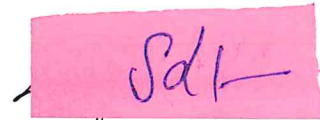
Mr. Sumant Batra, Mr. Akshit Kapur,  
Ms. Kiran Sharma, Advs.

**ORDER**

List before the Hon'ble Principal Bench on 21.11.2019.



**(SAROJ RAJWARE)**  
**MEMBER (TECHNICAL)**



**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**